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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 26.03.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member (T) Dr. Ashok Kumar Mishra

Case No. (TP/CP/ CA(CAA)/ CP(CAA))	Purpose	Advocates / PCS's name for the Petitioner	Section	Name of the petitioner / company	Name of the respondents/ Company	Advocates / PCS's name for the Respondent
CP258/ 16, TP 108/17	For hearing	Deepak/ Rajesh S.	433	Encarta Pharma Pvt .Ltd	Vikram Hospitals Psvt.Ltd	Madhusudha n T.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER REPRESENTATION TO WHOM SIGNATURE

1. RAJESH S.
ADVOCATE
8123976974

Petitioner

Rajesh

ORDER

Counsel for operational creditor is present. Notice was sent to the corporate debtor on 23.03.2018 by the Registry. Await notice. List it on 04.04.2018.

Ashok
MEMBER(T)

Murali
MEMBER(J)